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O.A. No. 37/10

ORDER DATED 9<sup>th</sup> FEBRUARY, 2010

Coram:

Hon'ble Mr. C.R. Mohapatra, Member(A)

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When the case came up Mr. B.S. Tripathy, Ld. Counsel for the applicant submitted that he may be permitted to withdraw this Original Application. Prayer is allowed.

2. Accordingly the Original Application is dismissed as withdrawn.

3. Mr. S. Mishra, Ld. A.S.C. for the Respondents is present.

  
Member (A)